

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.24/9/AMR/2021		9 of IBC	RDC Concrete (India) Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Ms.Manasa, Counsel for the OC present. Ms. Kruthi K, Counsel for the CD present.

Heard the counsel for the OC. For hearing the counsel for the CD, list the matter on 14.04.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN